## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 532/(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017		
NAME OF THE PARTIES: M/s.	Pushti in	nex
NAME OF THE PARTIES: M/s. Pushti imper VS Shree Sadyanar ayan Industrial Supp		
SECTION OF THE COMPANIES ACT: OF THE		
Companies Act 1956/2013/I & BP Code 2016.		
S. No. NAME	DESIGNATIO	N SIGNATURE
1 Siddhard Sanghri	Advocate	paran
Sanghul		

## Order CP 532/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 25.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKÁSH KUMAR

Member (Judicial)